

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 10-02-19 TO 14-02-2020

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	<u>ST/50417/2018</u>	50149/2020	7/2/2020	11/2/2020
2	<u>ST/51237/2018</u>	50150/2020	7/2/2020	11/2/2020
3	<u>ST/53432/2018</u>	50151/2020	7/2/2020	11/2/2020
4	<u>ST/52547/2019</u>	50152/2020	7/2/2020	11/2/2020
5	<u>ST/50309/2016</u>	50153/2020	7/2/2020	11/2/2020
6	<u>ST/51614/2016</u>	50158/2020	7/2/2020	11/2/2020
7	<u>ST/50763/2017</u>	50170/2020	10/2/2020	12/2/2020
8	<u>ST/52604/2015</u>	50171/2020	11/2/2020	12/2/2020
9	<u>ST/51928/2017</u>	50184/2020	11/2/2020	12/2/2020
10	<u>ST/53066/2016</u>	50187/2020	12/2/2020	13/2/2020
11	<u>ST/54479/2014</u>	50188/2020	12/2/2020	13/2/2020
12	<u>ST/53159/2016</u>	50189/2020	12/2/2020	13/2/2020
13	<u>C/50017/2019</u>	50240/2020	13/2/2020	14/2/2020
MISC ORDERS				
1	ST/50807/2019	50084/2020	7/2/2020	11/2/2020
2	ST/50739,50713/2018	50085-50086/2020	7/2/2020	11/2/2020
INTERIM ORDERS				
1	ST/50007/2016	IO/2/2020	13/2/2020	14/2/2020

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

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